

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 51 /Admin. (Services)/2018 Dated: Allahabad: February 02, 2018

Subject: Regarding "UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. JTRI/Ubuntu/2018/216 dated 30.01.2018 on the above subject, I am directed to say that Court has been pleased to permit the following Master Trainers (Judicial Officers) to impart training to the Judicial Officers at JTRI, UP, Lucknow on the dates mentioned against their names:

Sl. No.	Name of Master Trainers	Date of Programmes
1	Sri Inder Preet Singh Josh Spl. Judge (E.C Act), Sitapur	05.02.2018 & 06.02.2018 & 07.02.2018 & 08.02.2018
2	Sri Saurabh Dwivedi Addl. Civil Judge (S.D)/ ACJM, Basti	05.02.2018 & 06.02.2018 & 07.02.2018 & 08.02.2018
3	Sri Prashant Bilgaiyan Addl. Civil Judge (S.D)/ ACJM, Agra	05.02.2018 & 06.02.2018 & 07.02.2018 & 08.02.2018
4	Sri Sudhir Kumar Addl. Director (Training), JTRI,UP, Lucknow	05.02.2018 & 06.02.2018
5	Sri Pradeep Kumar Singh Addl. Director (Admin.), JTRI,UP, Lucknow	07.02.2018 & 08.02.2018
6	Sri Kaushalendra Yadav, Special Secretary & Addl. L.R, Govt. of U.P, Lucknow	12.02.2018 & 13.02.2018 & 15.02.2018 & 16.02.2018
7	Sri Kamesh Shukla, Addl. Legal Advisor to Hon'ble Governor of U.P, Lucknow	12.02.2018 & 13.02.2018
8	Sri Shiv Kumar-I Legal Advisor, UPSRTC, Lucknow	12.02.2018 & 13.02.2018 & 15.02.2018 & 16.02.2018
9	Sri Vishnu Kumar Sharma Addl. District & Sessions Judge, Bulandshahar	12.02.2018 & 13.02.2018 & 15.02.2018 & 16.02.2018
10	Sri Saif Ahmad Dy. Secretary, SLSA, UP, Lucknow	15.02.2018 & 16.02.2018

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 51 (i)/Admin.(Services)/2018 dated: February 02, 2018

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow with the request to inform the officer concerned accordingly.
2. The District & Sessions Judges, Sitapur, Basti, Bulandshahar and Agra with the request to inform the officers concerned accordingly.
3. The Member-Secretary, U.P State Legal Services Authority, Lucknow with the request to inform the officer concerned accordingly.
4. Sri Kamesh Shukla, Addl. Legal Advisor to Hon'ble Governor of U.P, Lucknow and Sri Shiv Kumar-I, Legal Advisor, UPSRTC, Lucknow
5. Sri Sudhir Kumar, Addl. Director (Training), JTRI, UP, Lucknow and Sri Pradeep Kumar Singh, Addl. Director (Admin.), JTRI, UP, Lucknow
6. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)